

CP/050/00058/2014
[Arising out of OA 406 of 2006]

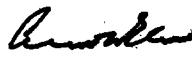
09/10/2014

Shri U.K. Mihra, ld. counsel for the petitioner.
Shri R.N. Choudhary, ld. ASC for the respondents.

Ld. counsel for the respondents (contemnor in CP) submits that the orders of this Tribunal have been duly complied with and he has filed the show cause reply. Ld. counsel for the applicant confirms the position.

2. That being the case, contempt proceedings are dropped and notices issued stand discharged.


(S.K. Pattnaik)
Member (J)
sk/s/-


(A.E. Ahmad)
(Member (A))